

University, Ludhiana and Indian Council of Agricultural Research have tested the nutritious value of the Raharia and Mabhana fruit grown only in Mithila, Bihar;

(b) if so, the results thereof;

(c) the steps taken to promote the production of Raharia & Mabhana fruit in other parts of the country; and

(d) the steps taken to increase the production of pulses, oil-seeds and Sugar-cane in Northern India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) No, Sir.

(b) Question does not arise.

(c) An *ad-hoc* scheme on Makhana entitled 'Collection and evaluation of Gorgan nut germplasm grown in Bihar and West Bengal' has been sanctioned by the ICAR at Rajendra Agricultural University Pusa, Bihar for 3 years.

(d) New varieties of pulses (9), oilseeds (45) and Sugar-cane (2) having improved yield, better quality and resistance to pests and diseases have been developed. Package of practices to increase their production have been recommended.

[English]

Development of Agriculture in Kerala

1464. SHRI THAYIL JOHN ANJALOSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to launch any new schemes for the development of agriculture in Kerala,

(b) if so, the details thereof;

(c) whether the Government of Kerala

has submitted any proposal to the Union Government to provide additional assistance under the Integrated programme for Rice Development;

(d) if so, the details thereof; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) (a) and (b). No new Central Scheme specifically for Kerala is being considered at present.

(c) to (e). As proposed by Government of Kerala, Government of India have already included five districts – Ernakulam, Alleppy, Trichur, Palaghat and Malappuram – under Integrated Programme for Rice Development. However, no new proposal has been received from Govt. of Kerala to provide additional assistance under the Integrated Programme for Rice Development.

Inclusion of Manipuri Language in Eighth Schedule of the Constitution

1465. SHRI VJAY KUMAR YADAV: SHRI YAIMA SINGH YUMNAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the ongoing agitation launched by the students' union in Manipur for inclusion of Manipuri language in the Eighth Schedule of the Constitution;

(b) whether use of Hindi and other languages have been boycotted in the State;

(c) if so, the details thereof; and

(d) the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The All Manipur Students Union has been carrying on an agitation in support of the demand for inclusion of Manipuri language in the Eighth Schedule of the Constitution. The agitation has, inter alia, opposed the screening of Hindi films in cinema houses hiring/lending of Hindi movie cassettes and teaching of Hindi in schools.

(d) It is the endeavour of the Government to develop the cultural and literary heritage of all the languages irrespective of their inclusion in the Eighth Schedule or not.

Development of Central Security Forces in Punjab

1466. SHRI BHAGEY GOBARDHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the strength of the Security Forces deployed by the Union Government in Punjab for fighting terrorism and guarding the border;

(b) the strength of the additional Central Security Force deployed for providing security to candidates contesting in the election as well as the members of their families and also to maintain law and order during the election process; and

(c) the cost of maintenance of the additional force per day?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Adequate security forces have been deployed in Punjab by the Union Government for assisting the State Govern-

ment in tackling terrorism and for guarding the border.

(b) Adequate additional security forces were deployed to provide security to candidates contesting in the election as well as to the members of their families, and also to maintain law and order during the election process.

(c) According to the existing instructions, the State Governments have to reimburse expenditure on the Armed Police Battalions loaned to them @ Rs. 1.50 crore per Battalion per year.

[Translation]

Green Revolution

1467. SHRI GEORGE FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indian Agricultural Research Institute proposes to initiate research programmes to extend the green revolution to new areas thereby boosting the export potential of the agricultural sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) and (b). Sir, the Indian Agricultural Research Institute has identified Basmati Rice, Durum wheat and fruits such as Mango, Banana, Guava and Sapota for taking up research programmes to boost export in the agricultural sector.

Allocation made to Indian Veterinary Research Institute, Izat Nagar

1468. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of AGRICULTURE be pleased to state: